

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) and (b) Rail link from Supaul upto Saraigarh was constructed recently. A traffic survey is in progress for the line beyond Saraigarh upto Forbesganj via Pratapganj.

(c) This proposal will be further considered after the survey is completed and report is examined.]

मारवाड़ रेलवे जंक्शन पर उपरि पुल

*24. श्री जगदीश प्रसाद माथुर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मारवाड़ रेलवे जंक्शन पर उपरि पुल न होने के कारण जनता को काफी असुविधा होती है;

(ख) क्या यह सच है कि उम क्षेत्र के निवासियों ने उपरि पुल बनाये जाने के लिए अभ्यावेदन दिये हैं; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है?

OVERBRIDGE AT MARWAR RAILWAY JUNCTION

*24. SHRI JAGDISH PRASAD MATHUR : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the public have to face a lot of inconvenience for want of an over bridge at Marwar railway junction.

(b) whether it is a fact that the inhabitants of that area have submitted representations for the construction of an over-bridge; and

(c) if so, the action taken by Government in this regard ?]

रेल मंत्रालय में उपमंत्री (श्री मुहम्मद शफी कुरेशी) : (क) मारवाड़ जंक्शन पर समपारों द्वारा रेलवे लाइनों को पार करने की सुविधा पहले से है। पैदल ऊपरी

पुल की व्यवस्था एक अतिरिक्त सुविधा होगी।

(ख) जी, हां।

(ग) स्थानीय निवासियों के लिए इस सुविधा की व्यवस्था करने के लिए, राज्य सरकार स्थानीय निकाय को यह प्रस्ताव प्रायोजित करना होगा और साथ ही उन्हें प्रारम्भिक तथा आवर्त्तक अनुरक्षण लागत वहन करने का वचन देना होगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) The facility for crossing the railway lines through the level crossings already exists at Marwar Junction; the provision of a foot overbridge would be an added convenience.

(b) Yes, Sir.

(c) To provide this facility for the local inhabitants, the proposal has to be sponsored by the State Government/Local Body with an undertaking to bear the initial and recurring maintenance costs.]

रेलवे प्रशिक्षण स्कूल

*25 श्री ओजम प्रकाश त्यागी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में रेलवे प्रशिक्षण स्कूल कितने हैं; और

(ख) उन स्कूलों में शिक्षा तथा परीक्षा का माध्यम क्या है?

RAILWAY TRAINING SCHOOLS

*25. SHRI O. P. TYAGI : Will the Minister of RAILWAYS be pleased to state:

(a) the number of Railway Training Schools in the country; and

(b) the medium of instruction and examinations in those Schools?]

रेल मंत्रालय में उपमंत्रि (श्री मुहम्मद शफी कुरेशी) : (क) 127।

(ख) शिक्षा और परीक्षा का माध्यम अंग्रेजी या हिन्दी या क्षेत्रीय भाषा है जो पाठ्यक्रम के स्वरूप और कर्मचारियों की कोटि पर निर्भर करता है। हाल ही में इस आशय की हिदायतें जारी की गयी हैं कि हिन्दी भाषी क्षेत्रों में स्थित कार्यालयों में अर्हक और प्रतियोगी विभागीय परीक्षाओं और दूसरी परीक्षाओं के मामले में अंग्रेजी के साथ-साथ हिन्दी के वैकल्पिक प्रयोग की अनुमति दी जाये वशत कि इस काम के लिए आवश्यक संहिताओं और नियमावलियों के हिन्दी पाठ भी उपलब्ध हों।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) 127.

(b) The medium of instruction and examination is either English or Hindi or regional language depending upon the nature of the course and the category of staff. Recently, instructions have been issued that the optional use of Hindi in addition to English may be permitted in the case of both qualifying and competitive departmental tests and examinations in offices located in Hindi-speaking areas provided Hindi version of codes and manuals involved are available.]

PROMOTION OF TEMPORARY L.D.Cs. TO HIGHER GRADES

*26. SHRIK. CHANDRASEKHARAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that temporary Lower Division Clerks were and are still being promoted to higher grades of Upper Division Clerks and Assistants, superseding the claims of permanent Lower Division Clerks;

(b) if so, the reasons therefor and the steps taken to stop the practice; and

†[] English translation.

(c) whether the promotion to higher grades of such of the Lower Division Clerks who could not pass the Typing Test as required under the statutory rules will be reviewed since in view of recent instructions from the Cabinet Secretariat (Department of Personnel) their confirmation and seniority is to be reckoned from the dates after 2nd October, 1971 only?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) to (c) A statement is placed on the Table of the House.

STATEMENT

At present 248 employees in the Board's office hold their permanent lien in the grade of Lower Division Clerks. All these employees are working in officiating capacity in the higher grades of Upper Division Clerks etc. after having been found suitable to hold posts in the respective grades.

2. However, there are some 23 temporary Lower Division Clerks who were in turn for confirmation in that grade on the basis of the length of their service, but could not be so confirmed since they have failed to qualify in the prescribed type-writing test. Out of these 23 temporary Lower Division Clerks, 17 are working as Assistants, four as Upper Division Clerks and two in ex-cadre posts (one as Receptionist and the other on deputation to the Ministry of Defence).

3. The Department of Personnel vide their letter No. 7/29/71-CS-II dated 2-3-72 have since decided that all Lower Division Clerks of the Central Secretariat Clerical Service who had completed 10 years or more of service as Lower Division Clerk on 22-10-71 (the date of the meeting of the Departmental Council) may be exempted from that date from passing the typing test for purpose of confirmation in Lower Division grade. Further in accordance with these orders, such Lower Division Clerks will also be eligible for confirmation in the Lower Division grade from a date not earlier than the date of exemption and be assigned seniority among permanent Lower Division Clerks in the order of their confirmation.